

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,

AS ON 31st DECEMBER, 2017

Name of the State.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			Disposal of cases which are more than 5 yrs old			Pendency of Cases which are more than 5 yrs old at the end of the month		
	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	68986	218043	287029	3094	27322	30416	3678	37247	40925	68402	208118	276520	325	1242	1567	6320	20260	26580
NAGALAND	1923	2829	4752	142	473	615	156	528	684	1909	2774	4683	-	-	-	182	716	898
MIZORAM	2332	2852	5184	622	544	1166	579	575	1154	2375	2821	5196	07	01	08	137	39	176
ARUNACHAL PRADESH	1880	8135	10015	137	282	419	128	428	556	1889	7989	9878	01	155	156	610	3570	4180
TOTAL	75121	231859	306980	3995	28621	32616	4541	38778	43319	74575	221702	296277	333	1398	1731	7249	24585	31834

N.B: As per physical verification.